

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) No, Sir, there is no such proposal before Government at present.

(b) Does not arise.

पाकिस्तान द्वारा भारत की जल सीमा का उल्लंघन किया जाना

*312. श्री ओंकार लाल बेरवा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) ताशकन्द करार के पश्चात पाकिस्तान द्वारा भारत की समुद्र सीमा का अब तक कुल कितनी बार उल्लंघन किया गया है ;

(ख) भविष्य में इस प्रकार के उल्लंघन रोकने के लिए सरकार द्वारा क्या कार्यवाही की गई है ; और

(ग) उपर्युक्त अवधि में इस प्रकार के उल्लंघन की घटनाओं के दौरान पाकिस्तान के कितने सैनिक तथा नागरिक गिरफ्तार किये गये ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) ताशकन्द समझौते के बाद पाकिस्तानी युद्ध पोतों द्वारा हमारी अधिकृत जलसीमा का कोई उल्लंघन नहीं किया गया है ।

(ख) और (ग) प्रश्न नहीं उठते

Purchase of Crude oil directly from the producer country due to rise in price of Aghajari Crude

*315. SHRI A. K. GOPALAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken any steps to purchase the crude oil directly from the producer country in view of the rise in the price of Aghajari Crude supplied to Cochin Refinery by C. F. P. of France ; and

(b) if so, the nature of those steps ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b) The price of crude has been raised not only by CFP supplying crude to Cochin Refinery but also by other private oil companies supplying crude to their own refineries and the Darius crude being supplied to the Madras refinery. The possibility of purchasing crude directly by producing countries and other ways by which crude can be procured by Government from cheaper sources are being explored.

Trade Training to Jawans

*316. SHRI TEJA SINGH SWATANTRA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have prepared a scheme to impart training in some trade to the Jawans one year before their retirement in order to enable them to earn easily their livelihood after retirement ;

(b) if so, the salient features thereof ; and

(c) when the scheme is expected to be implemented ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (c) A number of pre-release training schemes are being implemented. The duration varies according to requirement and the different courses for training in earth-moving equipment, farm machinery, agriculture, dairy, cattle development, bee-keeping and mushroom cultivation. A more comprehensive scheme for imparting a pre-release and a continued post-release training to a maximum of 1000 men every year in collaboration with State Governments is presently under the consideration of Government.

Jhuggies at Babu Dham, Chanakya Puri, New Delhi

*317. SHRI B. K. DASCHOWDHURY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a large number of Jhuggies emerged at Babu Dham, Chanakya Puri, New Delhi soon after the stay orders were passed ;

(b) whether many Government servants residing in the adjoining Government colony have also constructed Jhuggies at Babu Dham in the fake name of their relatives ;

(c) the criteria of regularisation of these Jhuggies Government propose to adopt ; and

(d) how much land will be required to rehabilitate these Jhuggi dwellers ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) No stay orders have been received from any court. A number of Jhuggies have however emerged at Babu Dham, Chanakya Puri.

(b) Government have no such information.

(c) According to the Jhuggi Jhonpri Removal Scheme, the pre-July, 1960 squatters are provided alternative plots in comparatively central localities and the post-July, 1960 squatters are taken to camping sites on the periphery of the city. The scheme is, however, under review.

(d) No such assessment has been made.

Import of parts of MIG and other Planes

*318. SHRI N. SHIVAPPA : Will the Minister of DEFENCE be pleased to state :

(a) whether India has to import parts of a number of MIG, and other planes from foreign countries ; and

(b) if so, whether Government are proposing to manufacture them in India ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) Spare parts for MIG-21 and other aircraft are manufactured in the country to the maximum extent practicable. Since it is not yet possible to manufacture the entire range of spares indigenously, requisite imports are arranged from the country of origin of the aircraft.

Traders of Indian origin in Kenya

*319. SHRI G. Y. KRISHNAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Traders of Indian Origin in

Kenya have been asked recently to close their business and leave that country ; and

(b) if so, the reaction of Government of India thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) In April, 1971, 410 non-citizen traders in Kenya, mostly of Indian origin, were issued non-renewable trading licences valid for six months with effect from 1st May, 1971. They are required to complete transfer of their businesses to Kenyan citizens during the six months period. No orders requiring the affected traders to leave the country have been issued.

(b) The Government of Kenya have taken these measures in their sovereign right, and in accordance with their declared policy of Africanisation of trade and commerce.

These affected traders of Indian origin who chose to come to India for permanent settlement are entitled to liberal Customs and Import Trade control concessions from the Indian authorities.

Political solution of Bangla Desh suggested by U. K. and U.S.S.R.

*320. SHRI SAMAR GUHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have studied the implications of the suggestion made by Russia and United Kingdom about political solution in regard to freedom struggle in Bangla Desh ;

(b) whether these two countries have made any move in this matter ;

(c) if so, the progress made in this direction ;

(d) whether Government of India has been consulted by those countries ; and

(e) if so, their reaction in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c) The Soviet Government have informed us that apart from President Podgorny's statement